

ITEM NO.24, 24.1 & 40

COURT NO.1

SECTION XVII

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 1808/2020

KALYANI TRANSCO

Appellant(s)

VERSUS

M/S BHUSHAN POWER AND STEEL LTD. & ORS.

Respondent(s)

(IA No.35547/2020-EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT and IA No.35545/2020-STAY APPLICATION)

WITH

Diary No(s). 7404/2020 (XVII)

(IA No.34999/2020-EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT and IA No.35003/2020-EX-PARTE STAY and IA

No.34997/2020-PERMISSION TO FILE APPEAL and IA No.35002/2020-
PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP© Nos. 29327-29328/2019

(APPLN(S). FOR PERMISSION TO FILE ADDL.
DOCUMENTS/FACTS/ANNEXURES)

Date : 06-03-2020 These appeals were called on
for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE B.R. GAVAI
HON'BLE MR. JUSTICE SURYA KANT

For Appellant(s)

Mr. Mukul Rohatgi, Sr. Adv.
Ms. Ranjeeta Rohatgi, AOR

Mr. Ranjit Kumar, Sr. Adv.
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Mr. Soayib Qureshi, Adv.
Mr. Shrivalli Kajaria, Adv.
Ms. Aditi Pundhir, Adv.
Ms. Charu Ambwani, AOR

For Respondent(s)

Mr. Samrat Sengupta, Adv.
Mr. Soumya Dutta, AOR
Mr. Devayan Ghosh, Adv.

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Mr. Shantanu Chaturvedi, Adv.
Ms. Charu Bansal, Adv.
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Mr. Manmeet Singh, Adv.
Ms. Nishtha Chaturvedi, Adv.
Mr. A.R. Frey, Adv.
Mr. Abhilasha Khanna, Adv.
Mr. Deepak Joshi, Adv.
Mr. Varun Mathur, Adv.
Mr. Akhil Anand, AOR

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Mr. Bishwajit Dubey, Adv.
Mr. Spandan Biswal, Adv.
Ms. Srideepa Bhattacharyya, Adv.
For M/S. Cyril Amarchand Mangaldas AOR AOR

Mr. Zoheb Hossain, Adv
Mr. Kanu Agarwal, Adv.
Mr. Agni Sen, Adv.
Mr. B.K. Prasad, AOR

Mr. Ramji Srinivasan, Sr. Adv.
Mr. Bishwajit Dubey, Adv.
Ms. Srideepa Bhattacharyya, Adv.
Mr. Prafful Goyal, Adv.
For M/S. Cyril Amarchand Mangaldas AOR

UPON hearing the counsel the Court made the following
O R D E R

The appeals are admitted.

Dr. A.M. Singhvi, learned senior counsel appearing for the Committee of Creditors states that in case he receives money, he will return the said amount within two months, if the appeal succeeds.

List all the matters together on 15.04.2020.

[CHARANJEET KAUR]
ASSTT.REGISTRAR-CUM-PS

[INDU KUMARI POKHRIYAL]
ASSTT. REGISTRAR